



Honourable Shri. Justice Ravindra Vithalrao Ghuge

2013

Completed five years Law course from Chh. Shahaji Law College, Kolhapur and M.P. Law College, Aurangabad in April/May, 1990. Joined the Bar in 1990 and started practise in Bombay High Court and Industrial/Labour Courts, initially representing workers and unions. Conducted cases for many MNCs and Private Large Scale Industries as well as the Bar Council of India. Elevated as an Additional Judge of the Bombay High Court on 21-6-2013.

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